

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 14

**IA No. 1175/2022
in
CP(IB) No. 19/Chd/Hry/2019
(Admitted)**

Under Section 9 & 33(2), IBC 2016

In the matter of:-

A.O Smith India Water Products Pvt. ...Petitioner/ Operational Creditor

Vs.

Dawar International Electronics Pvt. Ltd ...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. Balwinder S. Kalsi, Advocate for the applicant in IA No. 1175/2022.

IA No. 1175/2022

This application has been filed by the applicant for liquidation. Written submissions have been filed by Diary No. 1965/2 dated 29.09.2022. The same are taken on record. List the matter for arguments on 22.03.2023.

-sd-
(Ajai Das Mehrotra)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

March 10, 2023
SM